

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:4929  
ANSWERED ON:26.08.2010  
SURPLUS LAND WITH PSUS  
Krishnaswamy Shri M.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the details of the surplus lands held by Public Sector Undertakings (PSUs) across the country;
- (b) whether the Government has proposed to develop these surplus lands with the help of private players; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES(SHRI ARUN YADAV)

(a) to (c) Details of land of Central Public Sector Enterprises (CPSEs) is maintained by the concerned CPSE and is not centrally maintained. The decision regarding use of surplus land, if any, for expansion, diversification, sale for restructuring or development either on its own or alongwith others is taken by appropriate authority as per their requirement on case to case basis.